

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI  
ORDER**

In supersession of earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts (Central) to dispose of urgent matters including executions filed in the courts, mentioned in Column No. 1, with immediate effect :-

S.No	Name of Judicial Officer (Column No.1)	1st Link Judicial Officer	2nd Link Judicial Officer
1	Sh. Bahwinder Singh, SCJ-cum-RC	Sh. Mridul Gupta, ACJ-cum-ARC	Sh. Anurag Chhabra, Civil Judge-03
2	Sh. Anuj Kumar Singh [SCC-cum-ASC]-Cum-GJ	Sh. Anurag Chhabra Civil Judge-03	Ms. Neha Garg Civil Judge-01
3	Sh. Mridul Gupta, ACJ-cum-ARC	Ms. Priyanka Rajpoot, CCJ-cum-ARC	Ms. Pragati, ARC-1
4	Ms. Priyanka Rajpoot, CCJ-cum-ARC	Sh. Anuj Kumar Singh [SCC-cum-ASC]-Cum-GJ	Sh. Puneet Nagpal ARC-2
5	Ms. Pragati, ARC-1	Sh. Puneet Nagpal, ARC-2	Ms. Priyanka Rajpoot, CCJ-cum-ARC
6	Sh. Puneet Nagpal, ARC-2	Ms. Pragati, ARC-1	Sh. Mridul Gupta, ACJ-cum-ARC
7	Ms. Neha Garg, Civil Judge-01	Ms. Payal Singal, Civil Judge-08	Sh. Dev Saroha, Civil Judge-06
8	Sh. Kartik Taparia, Civil Judge-02	Ms. Sonam Singh, Civil Judge-07	Ms. Kirandeep Kaur, Civil Judge-05
9	Sh. Anurag Chhabra, Civil Judge-03	Ms. Neha Singh, Civil Judge-01	Sh. Anuj Kumar Singh [SCC-cum-ASC]-Cum-GJ
10	Ms. Deeksha Rao, Civil Judge-04	Ms. Kirandeep Kaur, Civil Judge-06	Ms. Payal Singal, Civil Judge-08
11	Ms. Kirandeep Kaur, Civil Judge-05	Ms. Deeksha Rao, Civil Judge-04	Ms. Pragati, ARC-1
12	Sh. Dev Saroha, Civil Judge-06	Ms. Sonam Singh, Civil Judge-07	Sh. Kartik Taparia, Civil Judge-02
13	Ms. Sonam Singh, Civil Judge-07	Sh. Kartik Taparia, Civil Judge-02	Ms. Deeksha Rao, Civil Judge-04
14	Ms. Payal Singal, Civil Judge-08	Sh. Dev Saroha, Civil Judge-06	Ms. Sonam Singh, Civil Judge-07

- As and when Sh. Bahwinder Singh, SCJ-cum-RC (Central) and his 1<sup>st</sup> Link Sh. Mridul Gupta, ACJ (Central) are on leave or not available due to any unforeseen reason, the matters pertaining to rent cases of the Courts of Sh. Bahwinder Singh, SCJ-cum-RC (Central) shall be dealt with by Ms. Priyanka Rajpoot, CCJ-cum-ARC (Central), Tis Hazari Courts, Delhi.
- In case any Link Judicial Officer is not available or happens to be on leave, urgent matter pertaining to execution shall be dealt with by the Judicial Officer mentioned in the next row in the column No.1
- In case above mentioned Judicial Officers are not available or are on leave due to any unforeseen reason, the regular civil matters of court shall be fixed by the Reader of the concerned court as per directions issued vide circular No.65754-66014/DJ 19<sup>th</sup> July, 2005.
- Clarification regarding this order may be sought from Sh. Bahwinder Singh, SCJ-cum-RC (Central) Tis Hazari Courts, Delhi, if required.

5.

24.12.22  
(GIRISH KATHPALIA)  
Principal District & Sessions Judge (HQs)  
Delhi

Dated 24 DEC 2022

2362/96502-532  
No. /F.1(3)/Gaz/2022

Sub:- Link Courts/Civil Judges (Central).

Copy forwarded for information & necessary action to :-

- The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- The Officers concerned.
- The Sr.AO(J)/AO(J)/Branch In-charge, Admn. Branch (LIIII), Office of the SCJ, General Branch, Filing Branch (Central), Facilitation Center, Tis Hazari Courts, Delhi.
- The P.S./Reader to the undersigned.
- The Secretary, Bar Association, Tis Hazari Courts, Delhi.
- The Website Committee, Tis Hazari Court, Delhi.
- The Web Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)  
Delhi

